NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 158/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE PARTIES:

C

V/s.

Panama Petrochem Ltd.

Aryavart Chemicals Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE	
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<u>ORDER</u>

C.P. No. 158/I&BC//NCLT/MB/MAH/2017

1. Ld. Representative of Petitioner is present. Nobody from the side of the Respondent is present.

2. Last chance to the Petitioner to intimate the name of the IRP as prescribed u/s 9 Sub-section (4) of the Code.

3. Petitioner is also directed to serve notice upon the Respondent Debtor intimating the next date of hearing and place on record affidavit of service.

4. Adjourned to **15th December**, **2017**.

Sd/-

Bhaskara Pantula Mohan Member (Judicial)

Dated: 21.11.2017

Sd/-

M.K. Shrawat Member (Judicial)

vkr